

IN THE COURT OF SH. ASHOK KUMAR, ACMM-2 CUM-ACJ,  
ROUSE AVENUE COURT COMPLEX, NEW DELHI

CBI VS Anirudh Singh  
Case RS No. 05(S)/2020.I/CBI/ New Delhi  
u/s 120B, 419, 420/511 IPC

13.07.2020

Present: Sh. P.K. Srivastava, Ld. PP for CBI.  
Accused Anirudh Singh S/o R.P. Singh R/o 2/328, Street  
Geeta Park, Nawabganj, Kanpur City, Kanpur, UP in custody of IO Insp.  
Vinod Kumar, CBI/SC/ New Delhi, produced in PC through VC.  
Sh. Rajiv Tomar, Remand Advocate for accused.

In view of the prevailing pandemic of COVID-19 as per directions of Hon'ble High Court and Ld. District Judge, the remand proceeding are being held through Video Conferencing using CISCO-WEBEX App from my own residence. The link has been sent by the Reader Sh. Nitin Jain as per the administrative directions of Ld. District Judge.

It is submitted by the Ld. APP that on 06.07.2020 PC of 8 days was granted was granted by Ld. ACMM-1 Sh. Vishal Pahuja in the above mentioned case and now the IO submits that he wants to seek JC for the accused. The IO orally states that JC be granted for a period of 14 days. The record pertaining to the case at this stage has been sent on my email by the Reader and I have perused the same. The IO has taken all precautions to inform nearby relative of the accused regarding his arrest. Accordingly the accused is sent to JC for a period of 14 days and to be produced on **27.07.2020** physically unless functioning of the court remains suspended in which case he be produced through VC. The IO will get the medical examination of the accused conducted as per law before his admission to JC.

The ordersheet granting JC remand be sent to the Jail Supdt. through electronic means/email. The Jail Supdt. shall take print out of the order and attach to the custody warrants of the accused. The Reader may also send the copy of the order electronically to all parties concerned. Copy of this order be also uploaded on the official Website of Delhi District Court.



( ASHOK KUMAR)  
ACMM-2 cum ACJ, ROUSE  
AVENUE COURT, NEW DELHI-  
13.07.2020